

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **15-06-2021**.

(Morning Session)

Evidence

- 1 SC 5048/2016
- 2 SC 5023/2015
- 3 SC 5030/2018
- 4 SC 5023/2019
- 5 SC 5018/2017
- 6 SC 5056/2016

Hearing

- 7 CrI RP 5022/2021
- 8 S.C. 5027/2018

Hear Before Charge

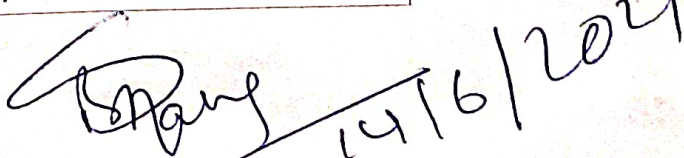
- 9 SC 5017/2017
- 10 SC 5071/2020

Call On

- 11 Cri. Misc 5430/2019

Arguments

- 12 S.C.5044/2015
- 13 S.C. 5059/2014
- 14 S.C. 5058/2014
- 15 CrI.A. 5001/2020


(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.